

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No. HHC/Admn.1(18)/78-XV-

Dated: 16.01.2017

Hon'ble the Chief Justice has been pleased to constituted a committee consisting of Additional Registrar (Accounts) and Deputy Registrar (Judicial-I) for physical verification of stores. The committee shall furnish its report immediately on re-opening of the Court.

**BY ORDER**

**REGISTRAR GENERAL**

Endst No.HHC/Admn.1(18)/78-XV-~~1318-85~~ Dated: **16.01.2017**

17

Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice, H.P.High Court, Shimla;
2. Secretaries to Hon'ble Judges, H.P.High Court, Shimla;
3. CPC/All the Additional Registrars, H.P. High Court, Shimla;
4. The Secretaries/Private Secretaries to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Administration)/ Registrar (Estt & GAD), High Court of Himachal Pradesh, Shimla.
5. All the Deputy Registrars/Assistant Registrars/ Court Masters/ Section Officers/Private Secretaries/Estate Officer/ Public Relations Officer/ Chief Librarian, H.P. High Court, Shimla.
6. The above named Officers for compliance;
7. Personal files of the above named officers;
8. The Section Officer (Computer), High Court of Himachal Pradesh is directed to upload the office order in the High.

  
**ASSISTANT REGISTRAR (ESTT.)**